

1	2	3	4
16.	Rajasthan	1194.46	4005
17.	Tamil Nadu	367.36	7197
18.	Telangana	200.65	1116
19.	Uttar Pradesh	962.43	230
20.	Uttarakhand	135.01	755
21.	West Bengal	436.53	1242
22.	Arunachal Pradesh	64.21	347
23.	Assam	501.1	10905
24.	Manipur	90.35	722
25.	Meghalaya	44.61	2770
26.	Mizoram	42.43	81
27.	Nagaland	103.19	454
28.	Sikkim	30.38	470
29.	Tripura	62.06	2029
30.	Andaman and Nicobar	0.86	8
31.	Puducherry	1.62	0
TOTAL		8869.64**	280557

\* Ongoing:- Scheme completion Date >= 01/04/2014 and Scheme Commencement Date 2014

\* New:- Scheme Commencement Date >= 01/04/2014

\* For 2015-16, State-wise allocation has not yet been made due to change in funding pattern.

\*\* Excluding EAP, Calamity and Ministry Level expenditure.

### Public system of sanitation and waste Management

1557. SHRI TIRUCHI SIVA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state :

(a) whether all cities, towns and villages in the country have public system of sanitation and waste management that allow different types of garbage to be sorted and dealt with in socially useful ways;

(b) if so, the details thereof;

(c) if not, whether Government proposes to address this glaring lacunae in public policy through the Swachh Bharat Mission; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) to (d) The Swachh Bharat Mission (Gramin) has been launched on 2nd October, 2014, which aims at attaining Swachh Bharat by 2nd October 2019. Solid and Liquid Waste Management (SLWM) is one of the integral component of SBM(G) and under this component, activities like compost pits, vermi composting, biogas plants, low cost drainage, soakage channels/pits, reuse of waste water and system for collection,, segregation and disposal of household garbage and menstrual hygiene management etc. can be taken up. Funds for Solid and Liquid Waste Management activities with cap of ₹ 7/12/15/20 lakh are available for Gram Panchayats having upto 150/300/500/ more than 500 households. Depending upon the amount of waste generated, the State can choose the type of solid and liquid waste management facility they wish to create.

**Panchayats under piped water supply**

1558. SHRI BHUPINDER SINGH: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of panchayats in the country covered under the piped water supply, State-wise; and

(b) by when the Ministry is planning to cover all the panchayats of the country under piped water supply?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) The Ministry of Drinking Water and Sanitation, in respect of rural piped water supply, maintains the data in terms of population/habitations and rural households only and not in terms of Panchayats. As per information provided by States/UTs on Ministry of Drinking water and Sanitation online monitoring portal Integrated Management Information System (IMIS), the State/ UT-wise details/status in respect of population covered with piped water supply are given in Statement (*See below*).

(b) Drinking water supply is State subject. However for drinking water supply in rural areas, under National Rural Drinking Water Programme, the Government provides financial and technical assistance to States to supplement their efforts to provide adequate safe drinking water to the rural population. States have been delegated the powers to select, approve and implement the drinking water supply projects. Government of India has also made a Strategic Plan for providing drinking water supply in rural areas of the Country. Under the Strategic Plan for rural drinking water supply for the period 2011-2022, covering the two Five Year Plan periods, the interim goal till 2017 *i.e.* by the end of 12th Five Year Plan period, is to cover 50%